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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 13182/2022 & CM APPL. 59761/2025

ASHWANI KUMAR SARPAL

.....Petitioner

Through: Mr. K.P. Sundar Rao,

Advocate.

versus

THE HIGH COURT OF DELHI

....Respondent

Through: Dr. Amit George, Mr. Adhishwar Suri, Ms. Ibansara, Mr. Dushyant

Kishan Kaul, Advocates.

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

<u>ORDER</u>

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19.09.2025

C.HARI SHANKAR, J.

- 1. Mr. K.P. Sundar Rao, learned Counsel for the petitioners, on instructions, seeks leave to withdraw the writ petition as he submits that it has become infructuous.
- **2.** The petition is dismissed as withdrawn. Pending application stands disposed of.

C.HARI SHANKAR, J.

OM PRAKASH SHUKLA, J.

SEPTEMBER 19, 2025/pa

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